GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:5365 ANSWERED ON:29.04.2013 NOTICES ON ENCROACHMENTS Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National Green Tribunal has issued notices to various departments of the Centre and the State Governments on claiming the flood plains of the Yamuna and Hindon rivers that have been encroached upon with permanent concrete structures;

(b) if so, the details thereof; and

(c) the response of the Centre as well as State Governments in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Yes, Sir. An application No. 89 of 2013 (Akash Vashishtha & ANR. Vs Union of India & ORS.) has been filed before the National Green Tribunal (NGT). The main issue raised in the application relates to encroachment of flood plains of River Yamuna and its tributary Hindon. The NGT has issued notices to Government of NCT of Delhi, Government of Uttar Pradesh, Government of Haryana including this Ministry and other concerned organizations for their response on the issues raised.

(c) Affidavit on behalf of this Ministry is yet to be filed in the NGT in the above matter.